

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD

REGIONAL BENCH – COURT NO.I

Customs Appeal No.59747 of 2013

(Arising out of Order-in-Original No.07/Commissioner/Noida/2013-14 dated 31/05/2013 passed by Commissioner, Customs & Central Excise, Noida)

Nadeem Ahmad

.....Appellant

(14, Fire Brigade Lane, Cannaught Place,
New Delhi-201001)

VERSUS

Commissioner of Customs,

Central Excise & Service Tax, Noida

.....Respondent

(C-56/42, Renu Tower, Sector-62,
Noida-201307)

APPEARANCE:

Absent

Shri B.K. Jain, Authorized Representative for Respondent

CORAM :

Hon'ble Mrs. ARCHANA WADHWA, MEMBER (JUDICIAL)

Hon'ble Mr. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING : 03 January, 2020

DATE OF DECISION : 03 January, 2020

The appeal is dismissed. For order, see order of date
in Customs Appeal No.59726 of 2013.

Sd/-
(Archana Wadhwa)
Member (Judicial)

Sd/-
(Anil G. Shakkarwar)
Member (Technical)

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